

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 207
113(ND)2017
Comp. Appl. 531/2020

IN THE MATTER OF:

Naveen Kapoor ... **Applicant/Petitioner**
Versus
M/s. Prima Technologies Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 241-242

Order delivered on 16.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

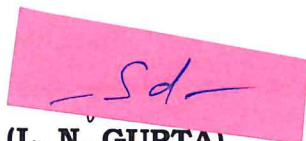
PRESENTS:

Mr. Awnings Kumar, Adv. for the Petitioner

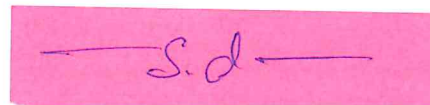
ORDER

COMP. APPL/531/2020: Counsel for the Applicant is present. The Registry is directed to list CA-141/2020 along with the present CA. The Counsel for the Applicant is directed to serve notice on the Respondent by all modes and file proof of service on or before the next date of hearing.

List the matter on 2nd November 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)